

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/838(CHE)/2024**

**PETITION NUMBER : CP(IB)/90(CHE)/2019**

**NAME OF THE APPLICANT : Muthiah Thevar Rajapandian (Liquidator)  
M/s. Jayabharatham Lifespaces  
International Pvt Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Reg 15 of IBBI Reg 2016 r/w Rule 11&14 of  
NCLT Rules, 2016**  
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**ORDER**

Ld. Liquidator Mr. Muthuiah Thevar Rajapandian is present in person

This application has been filed to take on record the 17<sup>th</sup> Progress Report for the quarter ending March 2024.

The report is taken on record subject to all just exceptions.

**IA(IBC)/838(CHE)/2024 is accordingly disposed off.**

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk